

Scarce Conditions in Rajasthan

- *249. **Shri Bhanu Prakash Singh:**
Shri P. L. Barupal:
Shri Hukam Chand
Kachhavaia:
Shri Onkar Lal Berwa:
Dr. L. M. Singhvi:
Shri N. P. Yadav:
Shri Naval Prabhakar:
Shri Dhuleshwar Meena:
Shri Tan Singh:
Shri Yashpal Singh:
Dr. Ram Manohar Lohia:
Shri Bagri:
Shri S. M. Banerjee:
Shri Krishnapal Singh:
Shri D. S. Patil:
Shri D. C. Sharma:
Shri Rameshwar Tantia:
Shri Himatsingka:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that scarcity conditions have arisen in certain districts of Rajasthan and Madhya Pradesh; and

(b) if so, whether Government have taken any action to supply more food-grains and fodder to Rajasthan and Madhya Pradesh to tide over the famine conditions?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) Yes, Sir.

(b) Arrangements have been made to supply additional quotas of food-grains to these two States. The State Governments have not, however, asked for fodder supplies so far from the Centre.

Pricing and Distribution of Fertilizers

- *250. **Shrimati Sharda Mukerjee:**
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:
Shri Vishwa Nath Pandey:
Shri D. C. Sharma:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have considered the recommendations of the

Committee set up to examine the question of price and distribution of fertilisers to the farmers; and

(b) if so, the nature of decisions taken thereon?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) and (b). The recommendations made by the Committee on Fertilisers are under consideration of Government.

Central Fish Marketing Corporation

- *251. **Shri Rameshwar Tantia:**
Shri Himatsingka:
Shri S. M. Banerjee:
Shri Yashpal Singh:
Shri Kapur Singh:
Shrimati Renuka Barkatagi:
Shri Ravindra Varma:
Shri P. Venkatasubbalah:
Shri Indrajit Gupta:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:
Shri P. R. Chakraverti:
Shri K. N. Tiwary:
Shri Dinen Bhattacharya:
Dr. Ranen Sen:
Shri D. D. Puri:
Shrimati Jyotsna Chanda:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government have decided to set up a Central Fish Marketing Corporation;

(b) if so, by what time it is likely to start functioning; and

(c) its composition?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) Yes. The Government of India have since registered on the 29th September, 1965, a company in the name of Central Fisheries Corporation Ltd. with its headquarters at Calcutta.

(b) It is expected that the Corporation is likely to start functioning by the end of this month.

(c) The Board of Directors of the Corporation consists of 14 members represented by the Central Government, State Governments and Industry.

Supply of Indigenous Wheat

*252. **Shri A. N. Vidyalkar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that only imported wheat is being sold on the Government managed or licenced shops, fair price shops in Delhi and Punjab;

(b) if so, why indigenous wheat is not being issued in these shops; and

(c) the precaution taken to prevent the sale of mixed and adulterated grain and flour at these shops?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) and (b). In Punjab both indigenous as well as imported wheat is issued through fair price shops. In Delhi, only imported wheat atta is issued through fair price shops.

Punjab is surplus in wheat and has procured indigenous wheat for issue through fair price shops as well as for supply to deficit States. Some imported wheat is also issued in Punjab through fair price shops to cater to the needs of the low income groups of population. Delhi is deficit and gets its wheat supply from Punjab through trade channel for higher income groups of population. The imported wheat atta distributed through fair price shops in Delhi is mainly meant for the lower income groups of population. This pattern of distribution is likely to undergo a change when statutory rationing is introduced in Delhi.

(c) Fair price shops selling imported wheat are debarred from selling indigenous wheat side by side. The quality of foodgrains is controlled through the Prevention of Food Adulteration Act. Frequent inspection of these shops is undertaken both

by the State Government as well as by the Central Government.

Expansion Programme of I.A.C.

*253. **Shri Harish Chandra Mathur:** Will the Minister of Civil Aviation be pleased to state:

(a) what is the expansion programme of the Indian Airlines Corporation and in what stages it is to be carried out during the years 1965-66 and 1966-67; and

(b) whether the Indian Airlines Corporation proposes to open some offices abroad and, if so, what is the justification for the same?

The Minister of Transport (Shri Raj Bahadur): (a) The Corporation has planned to acquire two Caravelles and obtain on charter two Fokker Friendship aircraft during the year 1965-66. The Corporation will acquire one Fokker Friendship during 1966-67 and the question of purchasing two more Friendships to replace the two on charter is under consideration. They have also plans to purchase in 1966-67 six F-27/Avro type aircraft and six aircraft for feeder routes. They are also considering chartering one Boeing from Air-India or purchasing one more Caravelle aircraft.

(b) The proposal of the Corporation to open Sales Offices abroad has been deferred.

Unemployment Insurance Scheme

*254. **Shri S. M. Banerjee:**

Shri P. C. Borooah:

Dr. L. M. Singhvi:

Shri D. C. Sharma:

Shri Kajrolkar:

Shri A. N. Vidyalkar:

Shri Linga Reddy:

Shrimati Renuka Barkataki:

Shri Mohammed Koya:

Shri Onkar Lal Berwa:

Shri Hukum Chand

Kachhavalaya:

Shri Bade:

Shri Yodhvir Singh:

Shri Jagdev Singh Siddhanti:

Will the Minister of Social Security be pleased to state: